

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 251 OF 2017

Dated : 5th February, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Nabha Power Limited ... **Appellant(s)**
Vs.
Punjab State Electricity Regulatory Commission ... **Respondent(s)**
& Anr.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr Adv.
Mr. Aniket Prasoon
Ms. Srishti Rai
Mr. S Mishra
Ms. Ruth
Mr. B. Verma
Mr. Manish Kumar

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri
Ms. Neha Garg for R-2

ORDER

Heard Mr. Sanjay Sen, senior learned counsel for appellant for some time.

Appellant is permitted to place on record additional documents.

List the matter for further hearing on **14-03-2019**.

(S. D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson